

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP. No. 18/(MAH)/2005  
CA No. 167/2009

CORAM:

Present:

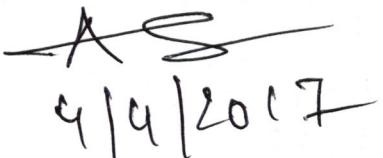
SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2017

NAME OF THE PARTIES: Apurva Parikh  
V/s.  
M/s. Natvar Parikh Industries Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Counsel A. Daval a/w Aditya Singh II/b Little & Co (for SAP Group respondents)	Advocate	 4/4/2017
	Raghun Gupta II/b Wadia Ghavri & Co. for Respondents in CA ORDER	Advocate	

CA 167/2009 IN CP 18/397-398/NCLT/MB/MAH/2005

At request of the petitioner counsel, list this matter on 09-06-2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)